

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3025  
ANSWERED ON:23.08.2006  
INVESTMENT BY CHINESE FIRMS .  
Deora Shri Milind Murlu

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) Whether the Union Government is contemplating to allow Chinese firms to invest in India`s booming infrastructure sectors such as telecommunications;
- (b) If so, the details thereof;
- (c) Whether Huawei Telecommunications are awaiting security clearance from the Government; and
- (d) If so, the time by which clearance is likely to be given?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) Foreign Direct Investment (FDI) in various sub-sectors of telecom from foreign companies including Chinese companies is allowed as per extant policy of the Government.

(c) & (d)The proposal of M/s. Huawei Telecommunication Co. Pvt. Ltd. is pending before the Foreign Investment Promotion Board (FIPB) for want of certain information /clarifications from various Ministries/Departments. No time frame can thus be given for the clearance of the proposal.